

వానాకాలం పంటలకు నీటివిడుదల

- రైతులు ఇబ్బంది పడొద్దు
- అధికతరత వనెలల్లోనీ
- పంటలకు నీరు సరే తప్పకగతన
- హైదరాబాద్



GOWRA LEASING & FINANCE LIMITED
Regd. Office: No. 501, 5th Floor, Ganga Grand, P-2-384 & 385, S.P. Road, Bagammati, Secunderabad - 500033.
CIN: L58940TG1999PLC000000
38 జూన్, 2025లో ఉపసంహిత ప్రకటించబడినట్లు

వర్గం	ప్రతిపక్ష	ప్రతిపక్ష	ప్రతిపక్ష
అప్పుడు ఉన్నట్లు ఉన్నట్లు (2025)	262.29	787.83	73.26
అప్పుడు ఉన్నట్లు ఉన్నట్లు (2025)	172.51	594.42	53.95
అప్పుడు ఉన్నట్లు ఉన్నట్లు (2025)	172.51	594.42	53.95
అప్పుడు ఉన్నట్లు ఉన్నట్లు (2025)	129.09	428.91	40.14
అప్పుడు ఉన్నట్లు ఉన్నట్లు (2025)	129.09	428.91	40.14
అప్పుడు ఉన్నట్లు ఉన్నట్లు (2025)	545.45	545.45	300.03
అప్పుడు ఉన్నట్లు ఉన్నట్లు (2025)	2796.56	2796.56	1435.07
అప్పుడు ఉన్నట్లు ఉన్నట్లు (2025)	31.03.2025	31.03.2025	31.03.2024
అప్పుడు ఉన్నట్లు ఉన్నట్లు (2025)	2.37	7.37	1.34
అప్పుడు ఉన్నట్లు ఉన్నట్లు (2025)	2.37	7.37	1.34

సెలక్షన్-1
అప్లికేషన్ ప్రకటించబడింది
(వానాకాలం పంటలకు నీరు విడుదల చేసే అంశం)
మొత్తం అప్లికేషన్లకు ప్రతిపక్ష రూపంలో
యొక్క ఫీజు హాల్డర్లు (ఫీజు విడుదల చేసే)

1. కార్పొరేట్ ఫీజు పేరు: 28/02/2012
2. కార్పొరేట్ ఫీజు యొక్క చివరి ఫీజు అంశం: 28/02/2012
3. కార్పొరేట్ ఫీజు ఫీజు అంశం: 28/02/2012
4. కార్పొరేట్ ఫీజు పేరు: 06/180762012PTC09417
5. కార్పొరేట్ ఫీజు పేరు: 06-3-90-06, 2వ అంశం
6. కార్పొరేట్ ఫీజు యొక్క లిస్టింగ్: 17/07/2025
7. కార్పొరేట్ ఫీజు పేరు: 20-1-524, గాన్ 06, లక్ష్మీ నారాయణ అంశం 06, కర్నూల్ జిల్లా, పశ్చిమగోదావరి జిల్లా, తెలంగాణ, తెలంగాణ-500004
8. కార్పొరేట్ ఫీజు పేరు: 20-1-524, గాన్ 06, లక్ష్మీ నారాయణ అంశం 06, కర్నూల్ జిల్లా, పశ్చిమగోదావరి జిల్లా, తెలంగాణ, తెలంగాణ-500004
9. కార్పొరేట్ ఫీజు పేరు: 20-1-524, గాన్ 06, లక్ష్మీ నారాయణ అంశం 06, కర్నూల్ జిల్లా, పశ్చిమగోదావరి జిల్లా, తెలంగాణ, తెలంగాణ-500004

రేవంత్ రెడ్డి భాష మార్పుకో...
మాజీ మంత్రి సింగరెడ్డి నిరంజన్ రెడ్డి సనతెలంగాణ బ్యారో - హైదరాబాద్ ముఖ్యమంత్రి రేవంత్ రెడ్డి తన భాష మార్పుకోసం మాజీ మంత్రి సింగరెడ్డి నిరంజన్ రెడ్డి డిమాండ్ చేశారు. భూవారం హైదరాబాద్లోని తెలంగాణ భవన్లో ఏర్పాటు చేసిన మీటింగ్ సమావేశంలో ఏర్పాటు చేసిన మీటింగ్ సమావేశంలో రేవంత్ రెడ్డి ఏ ప్రతిపక్ష తరఫును ఏ భవన్లో ఉన్నాడు. మాజీ మంత్రి సింగరెడ్డి నిరంజన్ రెడ్డి సనతెలంగాణ బ్యారో - హైదరాబాద్ ముఖ్యమంత్రి రేవంత్ రెడ్డి తన భాష మార్పుకోసం మాజీ మంత్రి సింగరెడ్డి నిరంజన్ రెడ్డి డిమాండ్ చేశారు. భూవారం హైదరాబాద్లోని తెలంగాణ భవన్లో ఏర్పాటు చేసిన మీటింగ్ సమావేశంలో రేవంత్ రెడ్డి ఏ ప్రతిపక్ష తరఫును ఏ భవన్లో ఉన్నాడు.

రాజ్యసభ ముందుకు 13 బిల్లులు
(మొదటిసారి కమిషన్)
రాజ్యసభలో ఆమోదించే 13 బిల్లులు, సమయం ద్వారా ముందుకు రవాణా చేసే బిల్లు, కోట్ల బిల్లు, బిల్లులు, కామీషన్ రేటు, లోక్సత్తా ప్రతిపక్ష, గోవా రాష్ట్ర ఆసెంబ్లీ నియోజకవర్గాలలో సమాజ్, తెలంగాణ ప్రాంతీయ పునర్వ్యవస్థీకరణ బిల్లు, అందుకు సమర్థిస్తున్న రాజ్యసభలో ప్రతిపక్ష ఆమోదించే 13 బిల్లులు.

కొత్త బిల్లులు
(మొదటిసారి కమిషన్)
రాజ్యసభలో ఆమోదించే 13 బిల్లులు, సమయం ద్వారా ముందుకు రవాణా చేసే బిల్లు, కోట్ల బిల్లు, బిల్లులు, కామీషన్ రేటు, లోక్సత్తా ప్రతిపక్ష, గోవా రాష్ట్ర ఆసెంబ్లీ నియోజకవర్గాలలో సమాజ్, తెలంగాణ ప్రాంతీయ పునర్వ్యవస్థీకరణ బిల్లు, అందుకు సమర్థిస్తున్న రాజ్యసభలో ప్రతిపక్ష ఆమోదించే 13 బిల్లులు.

SAMPRE NUTRITIONS LIMITED
CIN: L15499TG1991PLC013515
Registered Office: Plot No. 133 Industrial Estate, Medchal - 501401, Telangana
Phone No.: +91-8418-222428 | Email ID: gurbani@gurbanigroup.in | Website: gurbanigroup.in
30 జూన్, 2025లో ముగిసిన క్రమానుసారం యొక్క ఆడిట్ చేయని ఆర్థిక ఫలితం (స్టాండ్ అలోన్ మరియు కన్సాలిడేట్) స్టేట్ మెంట్ యొక్క సారాంశం (సెటిల్ (లిస్టింగ్ ఆఫ్ ఫీజు) అండ్ డిస్కోజర్ లిక్విడిమెంట్) రెగ్యులేషన్, 2015లోని రెగ్యులేషన్ 33లో పాటించి చరచదగిన నిబంధన 47(1) ప్రకారం

సాంపియర్ న్యూట్రిషన్ లిమిటెడ్ ("డీ కంపెనీ") యొక్క లోన్లు ఆఫ్ డైరెక్టర్లు 18, జూలై, 2025 తేదీన నిర్వహించిన సమావేశంలో 30, జూన్, 2025లో ముగిసిన క్రమానుసారం యొక్క ఆడిట్ చేయని ఆర్థిక ఫలితాలను అసనా స్టాండ్ అలోన్ మరియు కన్సాలిడేట్ ఫలితాలను ఆమోదించడం ఆమోదించి ("స్టాండ్ అలోన్ రిజల్ట్") కంపెనీ యొక్క వెబ్సైట్పై ఆర్థిక ఫలితాలతో పాటుగా మరియు సమీక్షకు సంబంధించిన నివేదిక పోస్ట్ చేయబడింది, దీని కోసం <https://sampretd.com/un-audited-results.php> వెబ్సైట్ వద్ద సందర్శించాల్సిందిగా కోరబడ్డారు లేదా దిగువ పేర్కొన్న కన్సాలిడేట్ స్టాండ్ అలోన్ మరియు కన్సాలిడేట్ ఫలితాలను.

తేది: 20-07-2025
ప్రదేశం: హైదరాబాద్, దీక్షి

Reddy Engineering College for Women
Approved by AICTE, Affiliated by JNTU and Government of Telangana. Accredited by NAAC with A Grade. Approved by UGC. Located at 15 Dattatraya Colony, Dattatraya, Hyderabad - 500 018, Telangana.
WWW.REDDY-AC.IN

ons to all Management Seats in
ses: CSE-36, CSM-18, ECE-36, EEE-18, IT-36
ased purely on the merit of Priority
nk 2)TGAPCET Rank 3) Intermediate (10+2) Marks

అంబెద్కర్ ఇంజనీరింగ్ కాలేజ్ ఆఫ్ వైమెస్
అంబెద్కర్ ఇంజనీరింగ్ కాలేజ్ ఆఫ్ వైమెస్, హైదరాబాద్, తెలంగాణ. అంబెద్కర్ ఇంజనీరింగ్ కాలేజ్ ఆఫ్ వైమెస్, హైదరాబాద్, తెలంగాణ. అంబెద్కర్ ఇంజనీరింగ్ కాలేజ్ ఆఫ్ వైమెస్, హైదరాబాద్, తెలంగాణ.

ICICI Bank
అంబెద్కర్ ఇంజనీరింగ్ కాలేజ్ ఆఫ్ వైమెస్, హైదరాబాద్, తెలంగాణ. అంబెద్కర్ ఇంజనీరింగ్ కాలేజ్ ఆఫ్ వైమెస్, హైదరాబాద్, తెలంగాణ. అంబెద్కర్ ఇంజనీరింగ్ కాలేజ్ ఆఫ్ వైమెస్, హైదరాబాద్, తెలంగాణ.

Place: Mangaluru
Date: 19.02.2025

Place: Mangaluru
Date: 19.02.2025

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) (Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. AASMAA SECURITIES PRIVATE LIMITED

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Name of the Liquidator: Shailish Boheti
Signature of the Liquidator: Sd/-

Date: 20/07/2024
Place: Hyderabad

PAPAPET, NARSAMPET, WARANGAL RURAL DISTRICT AND WITHIN THE REGISTRATION DISTRICT WARANGAL AND SUB-REGISTRAR, NARSAMPET AND BOUNDED AS UNDER: BOUNDARIES (AS PER MORTGAGE DOCUMENT): EAST: HOUSE 5 OPEN PLACE OF JATOTHU SWARUP WEST: GRAMAPANCHAYATH ROAD NORTH: HOUSE OF BODA KISHAN SOUTH: HOUSE OF BODA BHAGYAMA

Name of the Borrower/Co-Borrowers/ Guarantors & Loan Account Number	Date of Demand Notice and Outstanding Amount
1. Errama Dhalay Farm 2. Bhukya Dayakar 3. Bhukya Erramma 4. Bhukya Sathakar Loan account number: USFWARMSEDD00000587, POSSESSION TYPE & NATURE: AGRICULTURAL, DISBURSEMENT DATE: 15.07.2025	Demand Notice Dated 10.04.2025 For Amounting to Rs. 5,30,000/- (RUPEES FIVE LAKH FIFTY THOUSAND SIX AND EIGHTEEN PAISA ONLY) AS ON 09/04/2025 AS ON 09/04/2025 Plus Applicable Interest And Other Charges.

DATE: SYMBOLIC POSSESSION ON DATE: 15.07.2023
Description Of The Properties Mortgaged/secured Assets : ALL THAT PIECE AND PARCEL OF IMMOVEABLE PROPERTY ON LAND ADMEASURING 255.66SQ. YARDS, WITH BUILT UP AREA RCC 372.83 SQ.FTS, BEARING DOOR NO 6-20-D, IS SITUATED AT CHERUVOKKUMU THANDA, YELLAIGUDU, CHENNAI DISTRICT, NARSAMPET, WANGALADI DIST. WITHIN THE LIMITS OF OFFICE SUB REGISTRAR, NARSAMPET, DIST. REGISTRAR WANGALADI. BEING AND BOUNDED AS UNDER BOUNDARIES (AS PER MORTGAGE DOCUMENT): EAST: HOUSE OF BHUKYA BALU SINGH, WEST: G.P. ROAD, NORTH: OPEN

Name of the Borrower(s)-Borrowers' Surname and Loan Account Number	Date of Demand Notice and Outstanding Amount
1. KNR FRUITS SHOP 2. MOHAMMED MOSEEN ALI J. MOHAMMED HUSSAIN A. GHOSUBAI BEGUM Loan account number USF4H0LDA000000008969 POSSESSION TYPE & THYDOLN.MOSEENAH A DATE: 15.07.2025	Demand Notice Dated 10.04.2025 For Amounting to Rs. 18,41,849/- (Rupees Eighteen Lakhs Forty One Thousand Six Hundred And Nine And Six Paise Only) As On 09/04/2025 As On 09/04/2025 Plus Applicable Interest And Other Charges.

DESCRIPTION OF THE Properties Mortgaged/secured Asset(s) : ALL THAT PIECE AND PARCEL OF THE THIR ROOF HOUSE BEARING H.NO.7-47, TOTAL ADJESURING THE AREA OF 87.95 SQ.YARDS OR EQUAL TO 81.16 SQ. MTHS. COVERED IN BLOCK NO.7 WHICH THE BUILT UP AREA 673.30 SQ. FEET, SITUATED AT TOOPRAN VILLAGE, TOOPRAN MANDAL, MEDAK DISTRICT WITHIN LIMITS OF MUNICIPALITY: TOOPRAN, M.P. TOOPRAN, Z.P. MEDAK. REGISTRATION SUB- DIST: TOOPRAN AND REGISTRATION DIST: MEDAK AT SANGAREDDY, SOUDARES (AS PER MORTGAGE DOCUMENT): NORTH G.FROAD SOUTH HOUSE OF JAGAM GOVIND EAST: SAVRY SANDHI WEST:- HOUSE OF MD ARBAS ALI

Name of the Borrower Co-Borrowers: Guarantors & Loan Account Number	Date of Demand Notice and Outstanding Amount
1. LABBAIK KIRANA GENERAL STORE 2. SK ABUL ALI 3. SHANNAZ BEGUM Loan account number CFSHJDLG0000000019, POSSESSION TYPE & DATE: SYMBOLIC POSSESSION & DATE: 09.07.2025	Demand Notice Dated 10.04.2025 For Ammounting to Rs. 9,35,086.30/- (RUPEES NINE LAKH THIRTY FIVE THOUSAND EIGHTY SIX AND THIRTY EIGHT PAISA ONLY) AS ON 09/04/2025 Plus Applicable Interest And Other Charges.

Description Of The Properties Mortgaged/secured Asset(s) : ALL THAT PIECE AND PARCEL OF IMMOVABLE PROPERTY SENS FINISHED HOUSE ON PLOT BEARING NO. 1736/2 (PART), BLOCK NO. 1, IN SY NO. 134/20, ADMEASURING 50.50 SQ. YDS., WELL BUILT UP AREA 456 SFT., R.C.C., SITUATED AT WARD NO.8, BLOCK NO. 15, SHASTRIPURAM CO-OPERATIVE SOCIETY, MEE SAGAR HAMLET OF MAILADEVPALLY VILLAGE, GHMC, RAJENDRANAGAR CIRCLE, RANGA REDDY DISTRICT, AN BOUNDED AS UNDER: BOUNDARIES (AS PER MORTGAGE DOCUMENT): EAST: 40' WIDE ROAD, WEST: PLOT NO. 1739/2 (PART), NORTH: 20' WIDE ROAD, SOUTH: PLOT NO. 1739/2 (PART).

Name of the Borrower/Co-Borrowers; Guarantors & Loan Account Number		Date of Demand Notice and Outstanding Amount
1. MAHALAKSHMI ARTS AND RADIUM WORKS 2. CHENNU RAMARAO 3. CHENNU SIVAJI Loan account number USF9HYDLAC000005014078, POSSESSION TYPE	USF9HYDLAC000005014078, POSSESSION TYPE	Demand Notice Dated 08.03.2025 For Amounting to Rs. 21,20,427.10/- (Rupees twenty-one lakhs twenty thousand to hundred twenty seven and ten paise only) AS ON 08/03/2025
Date, Venue, Possession & RATE - 10.07.2025		Plus Applicable Interest and Other Charges.

Description Of The Properties Mortgaged/Secured Assets: ALL THAT PIECE AND PARCEL OF THE OPEN PLOT NO 66 (EASTERN PART) ADMEASURING 201 SQ.YARDS EQUIVALENT TO 168.05 SQ.MTRS. (ASSESSMENT NO.32108000192) SURVEY NO.87, SITUATED AT DANUMAILLARAM VILLAGE, IBRAHIMPATNAM MANDEL, UNDER DANUMAILLARAM GRAMPANCHAYAT, RAHAGAREDDY DISTRICT, WITHIN THE REGISTRATION SUB DISTRICT, IBRAHIMPATNAM AND BOUND BY: BOUNDARIES (AS PER MORTGAGE DOCUMENT): NORTH: PART OF PLOT NO. 870. SOUTH: A/W WIDE ROAD. EAST: WIDE ROAD. WEST: PART OF PLOT NO 559.

ROOF HOUSE WITH OPEN PLACE BEARING N-87 IN WARD NO. 6 TO AN EXTENT OF 624.44 SQ YARDS OR 522.10 SQ M.M.TS.
WITH PLINTH AREA 597.32 SQ FTS SITUATED AT CHERUVUMKUNTHANDA VILLAGE AND GRAMPANCHAYATHI
CHENNAJAYAPETTA MANJAL, WARANGAL DISTRICT AND WITHIN THE REGISTRATION DISTRICT WARANGAL, AND WITHIN
THE JURISDICTION OF JOINT SUBM.-REGISTRATION OFFICE MARSAMPET AND BOUNDED AS UNDER: BOUNDARIES (AS PER
MORTGAGE DOCUMENT): EAST : HOUSE AND OPEN PLACE OF GODDA BADGU NAIK WEST : GARPANCHAYATHI ROAD
NORTH : HOUSE & OPEN PLACE OF BOODA SAGAR NAYAK SOUTH : GODDACHAYATHI ROAD

Name of the Borrower/Co-Borrowers, Guarantors & Loan Account Number		Date of Demand Notice and Outstanding Amount
1. SRINIVAS DAIRY FARM 2. C SRINIVAS 3. P SRANANNA Loan account number: USFBH0040000000000011913. POSSESSION TYPE & DATE: SYMBOLIC POSSESSION & DATE: 15 07 2025		Demand Notice Dated 15.04.2025 For Amounting to Rs. 25,64,216/- (RUPEES TWENTY-FIVE LAKHS SIXTY FOUR THOUSAND TWO HUNDRED SIXTY ONLY) AS ON 09/04/2025 Plus Applicable Interest And Other Charges.

Description Of The Properties Mortgaged/secured Asset(s): ALL THAT PRECE AND PARCEL OF IMMOVABLE PROPERTY PLOT NO.18, ADMEASURING AREA 200 SQ.YARDS IN SY.NO.592/- SITUATED AT HAVICHED VILLAGE AND GRAMPANCHAYAT, KADTHAL, MANDAL, RANGAREDDY DISTRICT, TELANGANA, AND BOUNDED AS FOLLOWS: BOUNDARIES (AS PER MORTGAGE DOCUMENT): NORTH: 20'-0" WIDE ROAD; SOUTH: PLOT NO.19, EAST: RAVICHED VILLAGE BOUNDARY, WEST: 20'-0" WIDE ROAD;

Name of the Borrower/Co-Borrower	Guarantors & Loan Account Number	Date of Demand Notice and Outstanding Amount
1. Al Mari Builders And Developers T. Mohamed Akhili Ahmed S. Farheen Farheen Loan account number USFBRYLDAN00005096746, POSSESSION TYPE & DATE: SYMBOLIC POSSESSION & DATE: 08.07.2025		Demand Notice dated 19.04.2025 For Amounting to Rs. 79,09,190.67/- (Seventy-nine Lakhs Nine Thousand One Hundred Ninety And Sixty Seven Paise Only) AS ON 08.04/2025 Plus Applicable Interest And Other Charges.

Description Of The Properties Mortgaged/secured Asset(s): ALL THAT THE HOUSE BEARING MUNICIPAL No 8-1-40/A/122/1 (PTIN No.110084998), ON PLOT NO.122, ADMEASURING 200 SQUARE YARDS OR EQUIVALENT TO 160.00 SQUARE METERS, SITUATED AT SAMATHA COLONY, SHAIKPET, HYDERABAD-T.S., WHICH IS BOUNDED BY:- BOUNDARIES (AS PER MORTGAGE DOCUMENT): NORTH: NEIGHBOUR'S HOUSE ON PLOT NO.121. SOUTH: NEIGHBOUR'S HOUSE ON PLOT NO.122/1, EAST: ROAD WEST: NEIGHBOUR'S HOUSE ON PLOT NO.127

Name of the Borrower/Cs-Borrowers; Guarantors & Loan Account Number	Date of Demand Notice and Outstanding Amount
1. Geetha Menz Beauty Parlour 2. Raghikonda Bhalemalani 3. Raghikonda Chandramauli Loan account number: USFBIWAHL0AN000050172191. POSSESSION TYPE & DATE: SYMBOLIC; POSSESSION & DATE: 09.07.2025	Demand Notice dated 05.02.2025 For Amounting to IN 31,36,178/- (RUPEES ELEVEN LAKH THIRTY SIX THOUSAND AND SEVENTY EIGHT ONLY) AS ON 03/02/2025 Plus Applicable Interest and Other Charges.

Description Of The Properties Mortgaged/secured Asset(s) : ALL THAT PIECE AND PARCEL OF IMMOVABLE PROPERTY RESIDENTIAL HOUSE WITH OPEN BEARING DWMC NO 5-105-11077-1, IN SURVEY NO 73 OF LASKAR SINGH RESIDENTIAL VILLAGE TO AN EXTENT OF 116.77 SQ YARDS EQUIVALENT TO 97.63 SQ.MTS COVERED WITH GROUND FLOOR, R.C.C. PLINT AREA 216.90 SQ FT SITUATED AT POCHANIMARKUTA, HANUMANKHODA CITY WITHIN THE JURISDICTION OF REGISTRATION DISTRICT WARANGAL, JOINT SUB- REGISTRAR WARANGAL, (R.D) AND WITHIN THE FOLLOWING BOUNDARIES BOUNDARIES (AS PER MORTGAGE DOCUMENT): EAST: C.C ROAD WEST: HOUSE OF CHANDRAMOULI NORTHERN: OF ILAASH SOUTH: HOUSE OF LINGAIAH

Name of the Borrower/Co-Borrowers/ Guarantors & Loan Account Number	Date of Demand Notice and Outstanding Amount
1. Poojitha Cloth Store And Tailoring 2. Bhudadi Baby 3. Bhudadi Subbarao Loan account number USFWB4U0A0000005009905, POSSESSION TYPE & DATE SYMBOLIC POSSESSION & DATE 11.07.2025	Demand Notice Dated 05.02.2025 For Amounting to Rs 36,71,159.14/- (Rupees Thirty-six Lakhs Seventy One Thousand One Hundred Fifty Nine And Fourteen Paise Only ON 03.02/2025 Plus Applicable Interest And Other Charge

Description Of The Properties mortgaged/secured Asset(s) : ALL THAT PART AND PARCEL OF THE PROPERTY OR ADMEAS: 228.72 SYDS, BEARING H.NO 3-26/1 MCC PLINTH AREA 842.00 SQ.FTS IN SUITED AT PASRANAGARAM VIL GOVINDARAPET MANDAL, AND RULLUGU DISTRICT WITHIN THE LIMITS OF OFFICE SUB-REGISTRAR MULUGU DE REGISTRAR MULUGU, BEING BOUNDARY BY: BOUNDARIES (AS PER MORTGAGE DOCUMENT): NORTH: HOD B. SANDEEP SOUTH: HOUSE OF P. SAMBA SHIVARAO. EAST: C.C. ROAD. WEST: ROAD (TO MEDARAM).

Date: 20/07/2025 Place: Tallinn SR: Authorized Officer: Iurii Small Finance BA

Date: 20/07/2025 Place: Tallinn SR: Authorized Officer: Iurii Small Finance BA